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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(1B) No. 373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> November 2017, 10.30 A.M

Name of the Company		SBI -Vs- Adhunik Metaliks Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SIDHARTHA SHARMA

) Corporate Debtor

S  
24/11/2017  
at

① Summit Deoalal

RP

Sumit Deoalal  
24-11-2017

ORDER

Ld. Cost Accountant representing the Resolution Professional and Ld. Counsel for the corporate debtor are present.

Ld. Cost Accountant on behalf of Resolution Professional sought leave of the Court for filing Progress Report within 3 days. Prayer is allowed. Progress Report may be filed within 3 days from today.

List on 14/12/2017 for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)